

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, MUMBAI

C.P. NO. 16/2019

In
ORIGINAL APPLICATION No. 427/2017

Shri Manoj Jain APPLICANTS

Vs.

M/o Finance & Ors. RESPONDENTS

CORAM: HON'BLE SHRI R. VIJAYKUMAR, MEMBER(A)
HON'BLE SMT. RAVINDER KAUR, MEMBER(J)

TRIBUNAL'S ORDER

DATED : 05.08.2019.

Present:

None for the applicant.

Shri N. K. Rajpurohit, learned counsel
for respondents.

Learned counsel for respondents has
mentioned that an order has been passed on
02.08.2019 after conducting the DPC and
therefore orders of this Tribunal have been
complied with. The CP is accordingly closed. MA.
No. 420/2019, 446/2019 and 447/2019 also stand
close.

